[RAJYA SABHA]

Funding for Foreign Training (DFFT) Scheme. Direct admission for full funding has also been expanded to include courses from top 20 universities, as against 6 earlier. Regular induction and mid-career training programmes are conducted for IAS and CSS officers.

## Change in cadre policy for allocation of States for New Recruits

740. SHRI NARAYAN LAL PANCHARIYA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has decided to change the cadre policy for new recruits of All-India Services and if so, the details thereof; and

(b) whether there is any change in the criteria for allocation of a particular State to a new recruit of any All-India Services and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) Yes, Sir. The Central Government has issued revised policy on 05.09.2017 for the allocation of cadres to the members of All India Services which will come into effect with the Civil Services Examination-2017/Indian Forest Service Examination-2017. In this policy, all the cadres have been divided into five Zones and a candidate may give preference for these Zones in the order of descending priority as well as preference for cadres within each Zone in descending order. Further, a candidate claiming benefit of reservation under Physically Disabled quota has an additional option to indicate his preference (at the time of indicating preferences for various Zones and Cadres thereunder) for any one state/cadre (other than Home cadre) of his first preferred zone. In case he is found eligible as a Physically disabled candidate and he could not be allocated to his Home Cadre for want of vacancy, then as per policy, he is allocated to that cadre indicated as additional option.

## Vacancies for SCs and STs

†741. SHRI RAMKUMAR VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether a number of posts meant for SC/ST categories are lying vacant in the Ministries of Human Resource Development and Food Processing Industries;

(b) if so, the measures being taken by Government to fill up the vacant posts and by when these would be filled up; and

<sup>†</sup> Original notice of the question was received in Hindi.

(c) if no measures are taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) The Ministry of Food Processing Industries has reported that there is no post for SC/ST category lying vacant. As regards vacant posts meant for SC/ST categories in the Ministry of Human Resources Development, information is being collected and will be laid on the Table of the House.

Based on the recommendations of a Committee headed by the then Secretary, Department of Social Justice and Empowerment, Department of Personnel and Training issued instructions in November/December, 2014 to all Ministries/ Departments to constitute in-house Committee to identify backlog reserved vacancies, study of the root cause of backlog reserved vacancies, initiation of measures to remove such factors and to fill up such vacancies through Special Recruitment Drive.

## Vacancies in various departments

742. SHRI K.C. RAMAMURTHY: Will the PRIME MINISTER be pleased to state:

(a) the number of vacancies created due to retirement, resignation, etc., in various Departments of Government since May, 2014, year-wise, department-wise and group-wise;

(b) the number of vacancies filled up, out of the above, year-wise, departmentwise and group-wise;

(c) the details of vacancies abolished since then, department-wise and group-wise; and

(d) the details of vacancies which are lying vacant for more than two years now, department-wise and group-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) Centralized data on vacancies caused by retirement/resignation of employees is not maintained.

(b) Vacancies caused due to retirement, death, promotion etc. are required to be filled following provisions of recruitment rules for the post. The number of direct recruitments made by Staff Selection Commission and Union Public Service Commission for the last three years is as per table below: